

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 395 of 2018

Dated: 23rd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Azure Power Thirty Six Private Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Ms. Srishti Rai
Mr. Samyak Mishra
Mr. Rahul Chauhan
Ms. Akriti Gandotra

Counsel for the Respondent (s) : Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Sakya Singha Chaudhuri
Ms. Shikha Pandey for R-3 & 4

ORDER

The learned counsel for the Appellant and the Respondent Nos. 2, and 3 & 4 submitted that, pleadings are completed in this case and the matter may kindly be posted for hearing.

Submissions of the counsel for the Appellant and the Respondent Nos. 2 and 3 & 4, as stated supra, are placed on record.

List the matter for hearing on **09.07.2019**, as agreed by the counsel for the Appellant and the Respondent Nos. 2 and 3 & 4.

(Ravindra Kumar Verma)
Technical Member
vt/kt

(Justice N.K. Patil)
Judicial Member